| | (F | iling under clause (c | a) of sub-regulation | (2) of regulation 13 | the IBBI (Insolvency | Resolution Process | for Corporate Perso | ns) Regulations, 20 | 16 | |
|---------|--|----------------------------|----------------------|----------------------------|----------------------|--|---------------------|---------------------|--------------------|---------------------|
| | | | | | | | | | | |
| SI. No. | Category of Creditor | Summary of Claims Received | | Summary of Claims Admitted | | | Amount of | Amount of Claim | Amount of Claims | Details in Annexure |
| | | No. of Claims | Amount | No. of Claims | Amount | % Share in Total Amount of Claims Admitted | Contingent Claims | Not Admitted | under Verification | (Only PDF) |
| 1 | Secured financial creditors belonging to any class of creditors | 2 | 1528913201 | 2 | 1528913201 | 98.39 | 0 | 0 | 0 | <u>Annexure 1</u> |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 6 | 5856508 | 6 | 3837252 | 0.25 | 0 | 2019256 | 0 | <u>Annexure 6</u> |
| 7 | Operational creditors (Government Dues) | 3 | 37247295 | 1 | 27161.44 | 0.00 | 0 | 0 | 0 | <u>Annexure 7</u> |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 30 | 68227045 | 10 | 21184229 | 1.36 | 0 | 47042816 | 0 | <u>Annexure 8</u> |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| | Total | 41 | 1640244049 | 19 | 1553961843.44 | 100.00 | 0 | 86282205.56 | 0 | |